

(b) if so, the details of various steps taken by the Government to curb the activities of militants in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) Government is fully alive to the situation created by the terrorist elements in some parts of the country and is determined to ensure that a durable climate of peace, stability and progress prevails throughout the country. Various steps are being taken by the Centre and State Governments in this direction.

[*Translation*]

Substandard Cables Sold to DESU

3893. SHRI PANKAJ CHOWDHARY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether substandard cables have been sold to Delhi Electric Supply Undertaking by Delhi based cable manufacturing factory;

(b) if so, the details of the companies involved;

(c) whether the Government have taken any action against those companies;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (e). DESU has received complaints about supply of sub-

standard cables by M/s. Roxy International Pvt. Ltd., Bhiwadi (Hajasthan); M/s Konark Cables, NOIDA; M/s. Vijay Cable Industries, NOIDA/New Friends Colony, Delhi; M/s. Universal Cables Ltd., Satna (MP) and M/s. Victor Cable Industries, Faridabad. All these firms have their offices in Delhi. Based on the laboratory tests, the cables supplied by M/s. Konark Cables and M/s. Roxy International Pvt. Ltd. have been found to be sub-standard. M/s. Vijay Cables Industries, New Friends Colony, Delhi, who are reported to have supplied inferior quality cables, have agreed to replace the defective cables. DESU has already taken action to backlist these firms besides withholding their pending payments. Action against the remaining firms would depend upon the results of the laboratory tests.

[*English*]

Air Correspondents Posted Abroad

3894. SHRI BHOJY KRISHNA HAN-DIQUJE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Radio correspondents posted abroad are attached to Indian missions;

(b) if so, the position of the AIR correspondents posted abroad while performing this duties as media-men; and

(c) whether the Government propose to redefine the role and functions of the AIR correspondents as an independent news organisation?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJA VYAS): (a) and (b). The AIR Correspondents are not posted in the Indian Missions but are only attached for the limited purpose of drawal of salaries and other allied requirements and